

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 7915/2020

INDRA MANI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.44259/2020-EXEMPTION FROM FILING
O.T. and IA No.44257/2020-EXEMPTION FROM SURRENDERING WITHIN TIME
and IA No.44265/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 18-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s) Mr. Utkarsh Jaiswal, Adv.
 Mr. Gaurav Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is
dismissed.

The petitioner is however granted four weeks' time
to surrender.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR